

under their administration. As regards Delhi, the Delhi Administration have not yet indicated the steps they have taken to implement the programme. As the hon. Member desires, the matter might be looked into by this Government.

SHRI P. K. KUNJACHEN: Sir, when total prohibition is introduced, there will be large-scale unemployment for the workers engaged in that industry. I want to know whether the Government will consider about rehabilitation of these large numbers of workers before introducing prohibition completely.

DR. PRATAP CHANDRA CHUNDER: Some States which have taken up this programme wanted an exception in the case of today tappers. Whether they will be rehabilitated or not, it is entirely a matter for the State Government to look into.

डा० राम कृपाल सिंह: मंत्री महोदय से मैं यह जानना चाहूंगा कि 1947 तक अपने देश में कितना मद्यनिषेध किया जाता था और 1947 से 1976 तक कितना बढ़ा और अब नई सरकार ने मद्यनिषेध लागू करने के लिए कौन सी नई योजना बनाई है ?

DR. PRATAP CHANDRA CHUNDER: Sir, in answer to the main question, I have already laid a statement on the Table of the House and that will, I believe, cover the point which has been raised by the hon. Member. I have nothing more to add.

SHRI N. H. KUMBHARE: Sir, as you know, different States impose different rates of Excise Duty on liquor, with the result that the activity of smuggling liquor bottles from one state to another is very much in evidence and many unsocial elements are involved in this activity. I would like to know from the hon. Minister whether he contemplates any measure by which we can assume the power to ensure that Excise Duty is enforced uniformly in all the States.

DR. PRATAP CHANDRA CUNDER: Sir, in our federal structure under the Constitution, the States are autonomous in certain fields and, I believe, in the matter of imposition of Excise Duty also. I do not think the Central Government is empowered to intervene in this matter.

MR. DEPUTY CHAIRMAN: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Sugar mills in the country

*25. **SHRI NATHI SINGH:**

SHRI NAGESHWAR PRASAD SHAHI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the number of sugar mills in the country; and

(b) what is the number of mills whose management has been taken over by the Sugar Corporation?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) The number of installed sugar mills in the country is 273.

(b) Management of 5 sugar mills has been taken over and entrusted to the State Sugar Corporations.

Inadequate medical facilities for people suffering from T.B. in Delhi

*26. **SHRI KHURSHED ALAM KHAN:**

SHRI JAGAN NATH BHARDWAJ:

SHRI IBRAHIM KALANIYA: SHRI KALAP NATH RAI:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that the existing medical facilities for the treatment